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Title: Introduction of the Prevention of Cruelty to Animals (Amendment) Bill, 2009 (Amendment of Section 11, etc.).

MR. DEPUTY-SPEAKER: The House shall now take up Private Members' Business. Item No. 19, Shri Francisco Sardinha.

SHRI FRANCISCO COSME SARDINHA (SOUTH GOA): Sir, I beg to move for leave to introduce a Bill further to amend the Prevention of Cruelty to Animals Act, 1960.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Prevention of Cruelty to Animals Act, 1960."

The motion was adopted.

SHRI FRANCISCO COSME SARDINHA : I introduce the Bill.

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